

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 647 2020**

**IN THE MATTER OF:**

**Mrs. Nishaat Saleem**

**...Appellant**

**Versus**

**Skylark Ithaca Buyers Welfare Association**

**...Respondent**

**Present:**

**For Appellant: Mr. Arun Kathpalia and Mr. Shashikiran Shetty, Sr. Advocates with Mr. Mahesh Thakur, Advocate.**

**For Respondent: Mr. Vipul Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates.**

**Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for ICICI.**

**Mr. Abhijeet Sinha, Mr. Malak M Bhatt and Ms. Neeha Nagpal, Advocates for Xander (Intervenor).**

**Mr. Nikhil Jain and Mr. Rajnish Sinha, Advocates with Ms. Bhuvaneshwari Ranasnathan for RP.**

**Mr. J. Hudson Samuel, Advocate.**

**With**

**Company Appeal (AT) (Insolvency) No. 682 of 2020**

**IN THE MATTER OF:**

**ICICI Bank Ltd.**

**...Appellant**

**Versus**

**Skylark Ithaca Buyers Welfare Association & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhishek Anand and Mr. Viren Sharma, Advocates.**

**For Respondents: Mr. Vipul Ganda, Mr. Aman Choudhary and Ms. Anushka Sarker, Advocates.**

**Mr. Nikhil Jain and Mr. Rajnish Sinha, Advocates with Ms. Bhuvaneshwari Ranasnathan for RP.**

**Mr. J. Hudson Samuel, Advocate.**

**Mr. Sudhanshu Prakash, Advocate for R-3.**

**ORDER**  
**(Through Virtual Mode)**

**11.09.2020:** Pleadings are complete in Company Appeal (AT) (Insolvency) No. 647 2020 except that rejoinder to reply affidavit of Resolution Professional has not been filed by the Appellant. He may file the same within one week. In Company Appeal (AT) (Insolvency) No. 682 of 2020, Respondent No. 3 is yet to file reply affidavit. Shri Sudhanshu Prakash, Advocate representing Respondent No. 3 seeks and is granted one weeks' time to file reply affidavit. Rejoinder, if any, may be filed within one week thereof.

Pleadings be completed.

Learned counsels for the parties may file short written submissions, not exceeding three pages, within two weeks.

List the appeal 'for admission (after notice)' on **30<sup>th</sup> September, 2020**.

Meanwhile, interim direction to be continued.

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/gc*

*Company Appeal (AT) (Insolvency) Nos. 647 of 2020 & 682 of 2020*